

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 02/05/2017

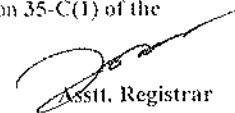
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70420/2017-SM[BR] dated 28/04/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
3	E/56182/2013	Arun Enterprises B-48, Site-iv, Industrial Area, Sahibabad, GHAZIABAD, UTTAR PRADESH.
		Name and Address of Respondent
3		C.C.E. & S.T.-Ghaziabad 202...WING A C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH-201002

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. 1

APPEAL No.E/56182/2013-EX[SM]

(Arising out of Order-in-Appeal No. 199-CE/APPL/GZB/12 dated
20/11/2012 passed by Commissioner of Central Excise & Customs
(Appeals), Ghaziabad)

M/s Arun Enterprises

Appellant

Vs.

Commissioner of Central Excise & S.T., Ghaziabad

Respondent

Appearance:

None

for Appellant

Shri D.K. Deb, Assistant Commissioner (AR),

for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 25/11/2016
Date of Decision : 25/11/2016

FINAL ORDER NO.-70420/2017.....

Per: Anil G. Shakkarwar



List revised. None present for the appellant.

2. It may be mentioned that as per maxim, VIALATIBUS
ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps
those who are vigilant and not those who go to sleep.
3. The appeal is dismissed for default.

(Dictated in Court)

प्रमाणित प्रति/Certified True Copy
20/08/2017
सहायक प्रजिक्टर/Asstt. Registrar
सीमा शुल्क, सत्यवादी एवं सेवा कर
अधीन अधिनियम (C.E.S. (A.T.))
38, एम. जी. मार्ग, इलाहाबाद-211001
39, M. G. MARG, ALLAHABAD-211001

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)